

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Dated, the 19th May, 2018:

No.HCM/1/96/BENCH / 10333 As directed, it is hereby informed to all the learned counsel and concerned parties that the following Benches are being constituted for the following period.

21-5-2018 and 22-5-2018

Hon'ble The Chief Justice and Hon'ble Mr. Justice N. Kotiswar Singh	Division Bench
Hon'ble Mr. Justice Kh. Nobin Singh	Single Bench

23-5-2018 and 24-5-2018

Hon'ble The Chief Justice and Hon'ble Mr. Justice Kh. Nobin Singh	Division Bench
Hon'ble Mr. Justice N. Kotiswar Singh	Single Bench

25-5-2018

Hon'ble The Chief Justice	Single Bench
Hon'ble Mr. Justice N. Kotiswar Singh	- do -
Hon'ble Mr. Justice Kh. Nobin Singh	- do -

The Court sitting of both the Division Benches and the Single Benches will be as per scheduled time.


(R.K. Memcha Devi)
REGISTRAR (JUDL.)

Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocates, Govt. of Manipur.
3. The Registrar, Administration & Vigilance, High Court of Manipur.
4. The President, High Court Bar Association, Manipur. } *For kind information and circulation*
5. The President, AMBA, Manipur. } *to the learned members*
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice N. Kotiswar Singh.
11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
12. The P.S. to Registrar General, High Court of Manipur.
13. The P.S. to Registrar (Judicial), High Court of Manipur.
14. The System Analyst, High Court of Manipur for uploading the same to the official website.
15. All the Superintendents, High Court of Manipur.
16. The Court Masters, High Court of Manipur.
17. Guard File/Order Book.
18. Notice Board.
19. Concerned file.


(R.K. Memcha Devi)
REGISTRAR (JUDL.)